

965. [Transferred to the *ijlh* March, 1970-]

**RECRUITMENT OF OFFICERS FOR ANDAMAN AND NICOBAR ISLANDS**

966. SHRI A. P. CHATTERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether (he Union Government depute officers to the Andaman and Nicobar Islands only from the DFIANI cadre;

(b) whether the population of the Islands is drawn from the various States of the country, particularly South Indian States and West Bengal; and

(c) whether Government propose to recruit officers from the various States for the Islands instead of deputing officers only from the DFIANI cadre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) The population of the Andaman and Nicobar Islands consists of persons drawn from the various States on the mainland, in addition to a sizable number of persons who are permanent residents of the Islands. As it was becoming increasingly difficult to find suitable administrative and Police officers for service in the Islands, senior posts required in the Islands were included in the Union Territories cadre of the Indian Administrative Service/Indian Police Service, and in the DFLNI Civil/Police Service cadres. Similarly, senior posts in the Forest Department were included in the Union Territories cadre of the Indian Forest Service and post of doctors in the Medical Department were included in the Central Health Service. With regard to other services, recruitment is made in accordance with the Recruitment Rules which, *inter-alia* provide for deputation from State Governments and Central Govt. Departments. This arrangement is working satisfactorily and no change is considered necessary.

**COMMUNAL RIOT IN BHILAI**

967. SFIRI MONORANJAN ROY : SHRI NIREN GHOSH : SHRI M. R. VENKATARAMAN: SHRI K. P. SUBRAMANIA MENON : SHRI M. K. MOHTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there was a communal riot in Bhilai in the month of January, 1970;

(b) if so, the total number of persons who died and were injured in the riot;

(c) the cause; of the riot; and

(d) the steps taken by Government against the communal elements responsible for the riot?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) and (c) According to information received from the State Government trouble took place on January 26, 1970 in Boria and 1 lingama labour camps near Bhilai Steel Plant, following rumours in the township about the slaughter of a cow and sale of beef.

(b) Five persons are reported to have been killed and 21 injured.

(d) 43 persons were arrested for specific offences.

**TOURIST FACILITIES IN TAMIL NADU**

968. SHRI S. A. KHAJA MOHIDEEN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the places in Tamil Nadu which have been selected as tourist centres;

(b) the amount allocated for the development of places of tourist interest in Tamil Nadu during the current year;

(c) the steps proposed to be taken by Government to increase the transport and other facilities during the current year to the tourist to enable them to reach the tourist centres in Tamil Nadu; and

(d) the programme chalked out for the development of tourism in Tamil Nadu during the Fourth Five Year Plan?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Places where tourist facilities have been provided in Tamil Nadu by the Central Government or jointly with State Government are : Madurai, Tanjore, Trichirapalli, Kanchipuram, Mahabalipuram, Otacamund, Kodaikanal, Kanya Kumari and Tiruchendur. Improvements to the Tenkasi-Courtallam-Shencottah road have also been carried out.

(b) and (d) Allocation of money for tourism schemes is not made on a State-wise basis, during the Fourth Plan period